

(viii) Statement No. XIV—Sixth Session, 1972.

(ix) Statement No. XVII—Seventh Session, 1973.

(x) Statement No. XI—Eighth Session, 1973.

(xi) Statement No. IX—Ninth Session, 1973.

(xii) Statement No. IX—Tenth Session, 1974.

(xiii) Statement No. X—Tenth Session, 1974.

(xiv) Statement No. III—Eleventh Session, 1974.

[Placed in Library. See No. LT-8512A/74.]

ANNUAL REPORT OF COAL BOARD FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Coal Board, Calcutta, for the year 1972-73. [Placed in Library. See No. LT-8512/74.]

SHRI P. G. MAVALANKAR (AHMEDABAD): I want to make a submission on item No. 8.

MR. SPEAKER: I have no note from you before me. I have got it only from Shri Madhu Limaye.

SHRI P. G. MAVALANKAR: Sir, for the first time today I did not receive my parliamentary papers at my residence at Western Court Hostel.

MR. SPEAKER: He can write to me about that.

SHRI P. G. MAVALANKAR: I collected my papers at 11 O'clock from the Parliament House. I have made repeated enquiries as to why the papers were not sent to me. I am explaining the reason why I could not send my note before the time fixed. Under these circumstances, would you

kindly allow me to make a submission just now?

MR. SPEAKER: Certainly.

श्री मधु लिमये : मैं ने नोटिस दिया है इस पर। मैं ने सबसे अभी कालिन प्रॉपर्टी है उस के बाद यह प्राप्ता।

मुझे पता नहीं मंत्री महोदय ने जिन आश्वासनों का उत्तर आज सभा पटल पर रखने के लिए कहा है उसमें, माहिती लिमिटेड के बारे में 14 महीने पहले जो प्रश्न मेरे द्वारा पूछे गए थे उन के जवाब भी सम्मिलित है या नहीं। अगर है तो मैं तत्काल ही बैठ जाता हूँ।

श्री बी० शंकरामन्व : है।

प्रधक्ष महोदय देख ने यन्ही तरह। वाद भ फिर कुछ आर न कहे।

श्री प्रदल बिहारी बाजपेयी : (स्वातिदर)

कहीं रात में माहिती उस में मैं गायब न हो जाय।

SHRI P. G. MAVALANKAR: My submission is this, Ministers go on saying from time to time that certain assurances are being implemented, accordingly action is being taken and a notice of it is placed on the Table of the House. I want to invite the attention of the House to two important aspects of the matter.

In the budget session this year I had specifically asked a question as to whether the then Government of Gujarat had issued a specific order, prohibiting the people of Ahmedabad from observing the Mahatma Gandhi's martyrdom day on 30th January, 1974. At that time an assurance was given to me that the information is being collected. During the winter session some information was collected and inadequate information or half truths were laid on the Table of the House. When I went to Ahmedabad, I made enquiries from